

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001**

No. HHC/Rules/Sub.Courts/2012-

Dated:16.4.2014

**NOTIFICATION**

In exercise of the powers conferred by Articles 227 of the Constitution of India read with Section 4 of the Himachal Pradesh Subordinate Courts Employees (pay, Allowance and other condition of Service) Act, 2005 and Section 18 of the HP Court's Act, 1976 and all other powers enabling thereto, the High Court of Himachal Pradesh with the prior approval of H.E. Governor of Himachal Pradesh is pleased to amend the Rules “**The Himachal Pradesh Subordinate Court's Staff (Recruitment, Promotion and Conditions of Service) Rules, 2012**”, as follows:-

<b>SHORT TITLE</b>	1.	<b>These rules may be called “the Himachal Pradesh Subordinate Court's Staff (Recruitment, Promotion and Conditions of Service)(2<sup>nd</sup> Amendment-2014)Rules,2012.</b>
<b>COMMENCEMENT</b>	2.	The amendment shall come into force with immediate effect.
<b>AMENDMENT</b>	3.	The word(s) “ <b>60 w.p.m.</b> ” appearing in the 3 <sup>rd</sup> lines of <b>sub part I and II of Part-III</b> , Annexure-A “Proficiency test for the post of Steno-Typists shall be substituted by the word(s) “ <b>40 w.p.m.</b> ”

**BY ORDER OF THE HON'BLE HIGH COURT  
OF HIMACHAL PRADESH**

Copy forwarded for information and necessary action to the:

1. The Deputy Registrar-cum - Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary(Home) (Personnel)/(Finance)to the Government of HP, Shimla-2.
3. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla-171002.
4. The Legal Advisor to Hon'ble Lokayukta, HP, Shimla.
5. The Accountant General (Audit), HP, Shimla - 171 003.
6. The Accountant General(A&E), HP, Shimla – 171001.
7. All the District and Sessions Judges in Himachal Pradesh with a request to circulate the copy amendment notification amongst the Judicial Officers under his/her control.
8. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
9. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/ Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
11. The Director/Deputy Director/ Joint Director, H. P. Judicial Academy, Shimla-171005.
12. The Secretary/Private Secretary/PAs to the Registrar General/ Registrar(Admn.)/ Registrar (Rules)/Registrar(Judicial) and Registrar (Vigilance).
13. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer/Protocol Officer of this Registry.
14. The Section Officer (Computer) for necessary action.
15. The NIC Officers posted in the High Court for necessary action.
16. Guard file.

**Registrar (Rules)**